NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 93/(MAH)/2015 CA No. 20/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES:

Aneesha Dutta & Anr.

V/s.

M/s. Dutt Capital Advisors Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Ms. Sartosh Paul

a/w Ms. Nidhi Singh

a/w Ms. Charterike Patki

i/k Vidhi Paetness

fel Petitioness

2. Adv. Zoid Anxori

for Respondents

DESIGNATION

SIGNATURE

Produ

Produ

Produ

Arxori

For Respondents

Common Order

C.A. No. 54 to 56/2016 & 15 to 23/2017 in T.C.P. No.91 to 96/397-398 &58/NCLT/MB/MAH/2015 C.P. No. 42/397-398 & 59/NCLT/MB/MAH/2016

At request of the parties, list this matter to 17.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial).

Sd/-

V. NALLASENAPATHY Member (Technical).